

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. IA 485/2024 in C.P. (IB)/992(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- Rajas Shreeram Bodas**  
**IN THE MATTER OF**  
**Jagruti Jayraj Pandit**

**Section: Application under any other provisions- IBC U/s 94(1) of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 485 of 2024:-** None present for the Applicant. List this matter on  
**13.02.2024.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**